

## DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 08/07/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

i) **Araria:** System is reported to be running smoothly.

ii) **Aurangabad:** System is reported to be running smoothly.

iii) **Ara:** System is reported to be running smoothly.

iv) **Banka:** System is reported to be running smoothly.

v) **Bhagalpur:** System is reported to be running smoothly.

vi) **Buxar:** System is reported to be running smoothly.

vii) **Begusarai:** System is reported to be running smoothly.

viii) **Darbhanga:** System is reported to be running smoothly.

ix) **East Champaran (Motihari):** System is reported to be running smoothly.

x) **Gopalganj:** System is reported to be running smoothly.

xi) **Gaya:** System is reported to be running smoothly.

xii) **Hajipur:** System is reported to be running smoothly.

xiii) **Jamui:** System is reported to be running smoothly.

- xiv) **Jehanabad**: System is reported to be running smoothly.
- xv) **Kaimur (Bhabhua)**: System is reported to be running smoothly.
- xvi) **Katihar**: It is reported by the District & Sessions Judge through e-mail dated 8.7.2020 that after having found three staff (Data Entry Operator, Accountant and Orderly Peon) and two learned Advocates COVID positive, the Courts running on physical mode at Civil Court, Katihar, as well as Sub-divisional Judicial Court, Barsoi, have been suspended for 9.7.2020 & 10.7.2020 for the purpose of sanitization of the Court's buildings. In this connection, Hon'ble Inspecting Judge has been apprised.
- xvii) **Khagaria**: System is reported to be running smoothly.
- xviii) **Kishanganj**: System is reported to be running smoothly.
- xix) **Lakhisaria**: System is reported to be running smoothly.
- xx) **Madhepura**: System is reported to be running smoothly.
- xxi) **Munger**: System is reported to be running smoothly.
- xxii) **Muzaffarpur**: System is reported to be running smoothly.
- xxiii) **Madhubani**: System is reported to be running smoothly.
- xxiv) **Nalanda**: System is reported to be running smoothly.
- xxv) **Nawada**: System is reported to be running smoothly.
- xxvi) **Patna**: System is reported to be running smoothly.
- xxvii) **Purnia**: System is reported to be running smoothly.
- xxviii) **Saharsa**: System is reported to be running smoothly.
- xxix) **Samastipur**: System is reported to be running smoothly.

- xxx) **Sasaram:** System is reported to be running smoothly.
- xxxii) **Sheikhpura:** System is reported to be running smoothly.
- xxxiii) **Sheohar:** System is reported to be running smoothly.
- xxxiiii) **Sitamarhi:** System is reported to be running smoothly.
- xxxv) **Siwan:** System is reported to be running smoothly.
- xxxvi) **Supaul:** System is reported to be running smoothly.
- xxxvii) **Saran:** System is reported to be running smoothly.
- xxxviii) **West Champaran:** System is reported to be running smoothly.

2) The number of cases mentioned in writing on E-mail ID provided for urgent hearing and the number of prayers allowed by Hon'ble Mr. Justice Dinesh Kumar Singh and Hon'ble Mr. Justice Hemant Kumar Srivastava along with the total cases listed today as well as filed through e-filing today are hereunder in the table below:

<b>Number of cases mentioned in writing on Email-Id-mentioning.phc-bih@gov.in</b>	<b>Number of cases allowed</b>	<b>Total no. of cases listed before the Hon'ble Court for hearing through video-conferencing</b>	<b>Total no. of cases filed before the Hon'ble Court through e-filing</b>	<b>No. Of cases pending for scrutiny filed through e-filing</b>
<b>685</b>	<b>576</b>	<b>3221</b>	<b>320</b>	<b>90</b>

3) Registrar General and other officers of the Registry made inspection

of the campus of the Patna High Court. As reported by the Court Officer, no dead crow/bird has been found in and around the campus.

4) Registrar General enquired from the Doctors of the Primary Health Centre, Patna High Court, about the number of patients who came to the Hospital. It was reported that forty one patients came to the Hospital, who were duly attended but none was having any symptom of COVID - 19.

